

## COMMITTEE OF PRIVILEGES

## Eighth Report

SHRI R. R. BHOLE (Bombay South Central) : I beg to present the Eighth Report (Hindi and English versions) of the Committee of Privileges.

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura) : Only if they shout, you listen, Sir. From now on, whenever we shout, we shall make it a point to lobby with everybody, so that they shout along with us.

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I am shouting with you.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : No shouting is necessary, Sir. Their voice is the voice of reason.

MR. SPEAKER : This is not the time for any more Calling Attention.

SHRIMATI SUSEELA GOPPLAN (Alleppey) : Actually, in the 6th Plan, they have not done justice to women.

MR. SPEAKER : Madam, there is no time now. You can talk to the Minister. I will forward your papers to them.

SHRI SATYASADHAN CHAKRABORTY : You should always hear, if you want to maintain peace in your home front.

12.17 hrs.

Statement re: Arrests made at Moga on 3rd May, 1984;

PROF. MADHU DANDAVATE (Rajapur) : Mr. Speaker, Sir.

In reply to the query in the House on 7th May, 1984 regarding events and arrests at Moga, the Union Home Minister Shri P. C. Sethi said :—

“Sir, as far as Moga incident is concerned, I would like to point out that 16 people were arrested on the 16th. Actually, on the day of the operation, 22 people were arrested and 13 arms were recovered. Later on, the Deputy Commissioner of Police, with three or four persons, visited the gurdwara and there with metallic detectors he found two hand grenades. This is the fact.”

The arrests at Moga took place on May, 3, 1984. However, the Home Minister referred to arrests on the 16th April, 1984.

He also referred to the “day of operation”. obviously May 3, 1984 but stated that 22 persons were arrested that day.

On 4th May, 1984 the Home Minister had said :—

“As far as the question pertaining to yesterday’s incident is concerned, 16 persons were arrested. It is not correct to say that they were not arrested.”

It is thus clear that Minister has added to confusion over Moga through his incorrect statement in the House on 7th May, 1984.

I, therefore request the Minister to correct the information.